

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2014 & IA NO. 111 OF 2014**  
**AND**  
**APPEAL NO. 120 OF 2014**

**Dated :** 24<sup>th</sup> July, 2018

**Present:** Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member

**Appeal No. 59 of 2014 & IA No. 111 of 2014**

**In the matter of:**

**Madhya Pradesh Power Generating Co. Ltd.**

.... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan  
Mr. S.K. Tripathi

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R.1  
  
Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma  
Mr. Rajiv Srivastava for R-2  
  
Mr. G. Umapathy  
Ms. R. Mekhala  
Mr. K.K. Aggarwal for MPPMCL/R.5

**Appeal No. 120 of 2014**

**In the matter of:**

**M. P. Power Management Co. Ltd.**

.... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s)

:

Mr. G. Umapathy  
Ms. R. Mekhala  
Mr. Aditya Singh  
Mr. K.K. Aggarwal for MPPMCL

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma  
Mr. Rajiv Srivastava for R-2

Mr. M.G. Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan for R-3

### **ORDER**

List the matter for hearing on **25.07.2018**, as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*Bn/pr*